

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 88
TO BE ANSWERED ON 02.02.2023**

ISSUES FACED BY MIGRANT LABOURERS

88. SHRI K.C. VENUGOPAL:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has an account on the number of migrant labourers in the country;**
- (b) if so, the details thereof;**
- (c) whether Government has provided social security benefits, with reference to post-Covid period, to the migrant labourers, who works on low daily wages with no contract or pension or other benefits; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As per Census 2011 data, the total number of inter-State migrant workers in the country are 4,14,22,917. State-wise number of workers who migrated to other States in search of job is at Annexure.

(c) & (d): During Covid – 19 pandemic period since March, 2020, Union Government has taken several additional measures for the benefit of workers, such as; creation of 39.51 lakh new job opportunities by crediting Rs.2583 crores in EPF accounts under Atmanirbhar Bharat Rozgar Yojana (ABRY), benefits of Rs.2567 crores to retain 38.91 lakh low wage employees under Pradhan Mantri Garib Kalyan Yojana (PMGKY), financial assistance of Rs.7413 crore to Building & other Construction Workers (BOCW), unemployment benefit under Atal Beemit Vyakti Kalyan Yojana (ABVKY), Pradhan Mantri Garib Kalyan Rojgar Abhiyan (PMGKRA) generating 50.78 crore mandays with Rs.39,293 crores, free food grain of 5 kg per person per

Contd..2/-

month to all Targeted Public Distribution System (TPDS) beneficiaries and special training programme under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) Scheme as a part of Garib Kalyan Rojgar Abhiyaan (GKRA) in the districts having high concentration of returnee migrants. One Nation one Ration Card Scheme has facilitated portability of provisions of ration through PDS shops across the country for the migrant workers and their families.

Ministry of Labour & Employment has also launched eSHRAM portal, a National Database of the Unorganised Workers. It has been made available to the States/UTs for registration of unorganised workers including migrant workers. The main objective of the e-SHRAM portal is to create a national database of unorganised workers seeded with Aadhaar. It shall also facilitate delivery of Social Security and welfare Schemes to such workers. The portal also aims to facilitate portability of benefits of welfare schemes to the migrant workers.

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 88 for 02.02.2023 raised by Shri K. C. Venugopal regarding Issues faced by Migrant labourers

State wise Number of persons who moved in for work & Employment as per Census – 2011 (Migrant Workers)		
S. No.		Persons
1	ANDAMAN & NICOBAR ISLANDS	52,129
2	ANDHRA PRADESH	37,37,316
3	ARUNACHAL PRADESH	1,19,244
4	ASSAM	5,72,064
5	BIHAR	7,06,557
6	CHANDIGARH	2,06,642
7	CHHATTISGARH	10,21,077
8	DADRA & NAGAR HAVELI	63,779
9	DAMAN & DIU	73,782
10	GOA	1,15,870
11	GUJARAT	30,41,779
12	HARYANA	13,33,644
13	HIMACHAL PRADESH	2,96,268
14	JAMMU & KASHMIR	1,22,587
15	JHARKHAND	8,24,259
16	KARNATAKA	28,87,216
17	KERALA	7,13,934
18	LAKSHADWEEP	6,135
19	MADHYA PRADESH	24,15,635
20	MAHARASHTRA	79,01,819
21	MANIPUR	22,750
22	MEGHALAYA	52,797
23	MIZORAM	62,828
24	NAGALAND	1,10,779
25	NCT OF DELHI	20,29,489
26	ODISHA	8,51,363
27	PUDUCHERRY	70,721
28	PUNJAB	12,44,056
29	RAJASTHAN	17,09,602
30	SIKKIM	46,554
31	TAMIL NADU	34,87,974
32	TRIPURA	92,097
33	UTTAR PRADESH	31,56,125
34	UTTARAKHAND	6,17,094
35	WEST BENGAL	16,56,952
	INDIA	4,14,22,917
